

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 71**

**TO BE ANSWERED ON THE 07TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

STATUS OF WOMEN PRISONERS

71. PROF. MANOJ KUMAR JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of women exclusive prisons in the country, and their average occupancy rate, State-wise details thereof;

(b) the number of women prisoners who sleep on floor due to unavailability of beds in prison cell;

(c) the number of bathing cubicles shared by 10 women prisoners;

(d) the number of prisons that do not have female doctors;

(e) whether the wages provided to women inmates are at par with male inmates;

(f) whether the recommendations made by the 'Women in Prisons' (2018) report of the Ministry of Women and Child Development have been adopted; and

(g) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest

published report is of the year 2021. State/UT-wise number of exclusive women prisons, their available capacity, inmate population and occupancy rate as on 31st December, 2021 are given in Annexure.

(b) to (e): Specific information in this regard is not maintained by NCRB. 'Prisons'/persons detained therein' is a "State List" subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisons is the responsibility of respective State Governments, who are competent to take appropriate steps for the welfare of inmates, including women inmates.

(f) & (g): The recommendations made by the Ministry of Women and Child Development in its Report 'Women in Prisons' (2018) were shared with the jails authorities of all States and UTs for their perusal and implementation. The States and UTs have been requested to ensure that the recommendations made in the report are fully utilized for providing better living condition to women inmates.

State/UT-wise number of exclusive women prisons, their available capacity, inmate population and occupancy rate as on 31st December, 2021

S. No.	State/UT	Number of Women Prisons	Available capacity	Inmate Population	Occupancy Rate
1	ANDHRA PRADESH	2	280	151	53.9
2	ARUNACHAL PRADESH	0	0	0	-
3	ASSAM	0	0	0	-
4	BIHAR	2	202	234	115.8
5	CHHATTISGARH	0	0	0	-
6	GOA	0	0	0	-
7	GUJARAT	2	410	203	49.5
8	HARYANA	0	0	0	-
9	HIMACHAL PRADESH	0	0	0	-
10	JHARKHAND	0	0	0	-
11	KARNATAKA	1	100	94	94.0
12	KERALA	3	232	91	39.2
13	MADHYA PRADESH	0	0	0	-
14	MAHARASHTRA	1	262	286	109.2
15	MANIPUR	0	0	0	-
16	MEGHALAYA	0	0	0	-
17	MIZORAM	1	96	55	57.3
18	NAGALAND	0	0	0	-
19	ODISHA	1	55	15	27.3
20	PUNJAB	1	320	221	69.1
21	RAJASTHAN	7	998	453	45.4
22	SIKKIM	0	0	0	-
23	TAMIL NADU	5	2018	574	28.4
24	TELANGANA	1	260	283	108.8
25	TRIPURA	0	0	0	-
26	UTTAR PRADESH	2	540	309	57.2
27	UTTARAKHAND	0	0	0	-
28	WEST BENGAL	1	314	280	89.2
29	A & N ISLANDS	0	0	0	-
30	CHANDIGARH	0	0	0	-
31	DNH & DAMAN DIU	0	0	0	-
32	DELHI	2	680	559	82.2
33	JAMMU & KASHMIR	0	0	0	-
34	LADAKH	0	0	0	-
35	LAKSHADWEEP	0	0	0	-
36	PUDUCHERRY	0	0	0	-
	TOTAL	32	6767	3808	56.3
